Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Government proposes to set up a committee in order to keep the record of the recently launched Raising and Accelerating MSME Performance (RAMP) scheme;

(b) if so, the number of enterprises the Government proposes to target during 2022-2023 under the RAMP scheme;

(c) whether the Government proposes to provide assistance and protection to the enterprises for promoting supply of local products globally; and

(d) if so, the details thereof

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): The Ministry of MSME has set up a RAMP Programme Committee headed by its Secretary, and having representation from allied Ministries/Departments for steering the World Bank assisted Central Sector Scheme “Raising and Accelerating MSME Performance”.

(b): The Ministry has prepared an Action Plan for achieving the targets set under the RAMP programme. During the five-year implementation period, the RAMP programme aims to benefit more than 5.5 lakh MSMEs. During the first year of implementation, i.e., 2022-23, the programme aims, inter-alia, at inviting States/UTs to prepare roadmaps called Strategic Investment Plans (SIPs), for development and promotion of MSME sector in the States/UTs. As per the RAMP programme plan, firm level interventions will be taken up from the second year onwards of programme implementation.

(c) & (d): The RAMP programme will complement the Aatma Nirbhar Bharat initiative by fostering innovation and enhancement in industry standards and practices. It aims at providing the necessary technological inputs to MSMEs to make them competitive and self-reliant, thereby helping in enhancing exports, substituting imports and promoting domestic manufacturing.